

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 451 of 2018 in
DFR No. 241 of 2018

Dated: 7th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Rhea Luthra

Counsel for the Respondent(s) : -

ORDER

The learned counsel, Ms. Swapna Seshadri, appearing for the Appellant submitted that, the needful i.e. submission of affidavit of service in respect of fifth Respondent, will be done during the course of the day.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file affidavit of service in respect of fifth Respondent during the course of the day in the Registry.

List this matter on **09.05.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Vt/Js